

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/74(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	BHARAT INVESTMENT GROWTH LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Applicant
Ms. A. Amin, Adv.]

ORDER

1. Learned Counsel for the Applicant present.
2. Learned Counsel Ms. Manju Bhuteria appearing on behalf of the Applicant submits that this application has been transferred from National Company Law Tribunal, Chandigarh Bench by an order dated 9th February, 2024 passed by the Hon'ble President of National Company Law Appellate Tribunal, New Delhi.
3. The order dated 9th February, 2024 passed by the Hon'ble President of National Company Law Appellate Tribunal, New Delhi is taken on record.
4. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**